



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ६, अंक २५(३)]

सोमवार, जून ३०, २०१४/आषाढ ९, शके १९३६

[पृष्ठ १, किंमत : रुपये २७.००

असाधारण क्रमांक ८४

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

ERRATA

In the English translation of the Spicer Adventist University Act, 2014 (Mah. XIV of 2014), published in the *Maharashtra Government Gazette*, Extraordinary No. 64, Extraordinary Part VIII, dated the 24th June 2014, at pages 1-21,—

1. on page 3,—
in line 53, for “programs” read “programmes”;
2. on page 4,—
in line 12, for “degree” read “degrees”;
3. on page 6,—
in line 22, for “Classes employees and for” read “Classes for”;
4. on page 10,—
in line 5, for “Examination” read “Examinations”;
5. on page 12,—
(a) in the marginal note against section 24, for “Board of Examination” read “Board of Examinations”;
(b) in line 11, for “Examination” read “Examinations”;
(c) in line 16, for “Examination” read “Examinations”;
(d) in line 18, for “Examination” read “Examinations”;
(e) in line 24, for “Examination” read “Examinations”;
6. on page 16,—
in line 41, for “sub-section (I)” read “sub-section (1)”;

(१)

भाग आठ — ८४-१